

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 309**

IA-2699/2022

In

IB-382(PB)/2021

**IN THE MATTER OF:**

Piramal Enterprises Ltd.

**Vs**

Mr. Krishan Kumar Jajoo

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95(1) of IBC, 2016**

**Order delivered on 25.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Angad Varma, Mr. Prashant Kumar  
Mr. Kevin Chadha, Advocates.

For the Respondent : Mr. Siddharth Silwal, Ms. Shivani Sharma, Advocates.

For the RP : Mr. Adhish Srivastava, Advocate

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

In compliance with the order dated 04.04.2024, the Resolution Professional has filed the written submissions. The parties shall exchange the written submissions filed by them.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**